

ITEM NO.4

REGISTRAR COURT. 2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Petition(s) for Special Leave to Appeal (C) No(s). 28711-
28712/2010

UDAI NARAIN RAI (NOW MAJOR)

Petitioner(s)

VERSUS

BOARD OF REVENUE U.P. AND ORS. & ORS.

Respondent(s)

Date : 24-08-2023 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Nirmal Kumar Ambastha, AOR
Ms. Ashmita Bisarya, Adv.

For Respondent(s)

Mr. Somesh Chandra Jha, AOR
Mr. Mayank Gautam, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for petitioner has filed application for paper
publication in respect of respondent nos.5(1) and 5(2). Same is
allowed. Registry to process accordingly.

Service is complete in respect of other respondents.

List again on 17.10.2023.

VIVEK SAXENA
Registrar

pm